

Replacement Lock Insurance for Two Wheeler- 5 Years

In consideration of payment of an additional premium of Rs. ----/-, it is hereby understood and agreed that if the insured vehicle's keys be lost, damaged or destroyed, the Company will pay the costs of replacing and receding the locks and/or keys of the same type and model. Company's liability towards the same will be restricted to one event and shall not exceed Rs. _____/- during the Policy period.

Benefit of this cover is applicable:-

- (a) Benefit of this Endorsement shall be applicable subject to insured vehicle being given for repairs to Authorised Dealer/ Repairer of the Company only.
- (b) Company will maintain the current applicable No Claim Bonus (NCB) at the time of renewal of this Policy if damage to the keys is the only damage to the insured vehicle due to a particular accident.
- (c) To one approved accidental claim only during the Policy period.

Subject otherwise to the terms, exceptions, conditions and limitations of the Policy.

* To insert the sum as per the premium table.